

1670 Comp

12/9/24

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, TIS HAZARI COURTS, DELHI.

CIRCULAR

In order to make the courts more accessible to the Persons with Disabilities, all the Judicial Officers posted in the Central and West District, Tis Hazari Courts, Delhi are requested to give priority to the cases of the Persons with Disabilities and to the cases where differently-able advocates appear.

All the Ld. Judicial Officers are also requested to put a mark of identification of cases belonging to the Persons with Disabilities.

Vinod Kumar

(VINOD KUMAR)

Principal District & Sessions Judge
(West)

Sanjay Garg-1

(SANJAY GARG-1)

Principal District & Sessions Judge
(Headquarters)

No 51218-51418 /F.01/2024/ /Accessibility Committee/THC

Dated 11 SEP 2024

Copy forwarded for information and necessary action to:-

1. All the Judicial Officers, Central and West District, Tis Hazari Courts, Delhi.
2. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
3. Computer Branch, Tis Hazari Court for uploading on the official website.
4. PS to the principal District & Sessions Judge, Central & West District, Tis Hazari Courts, Delhi.

W. J.

W. J.
Administrative Officer(Judicial)
Tis Hazari Courts, Delhi.